

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.32
C.P. (IB)No.152/BB/2023

IN THE MATTER OF:

M/s. IDBI Trusteeship Services Ltd. ... Petitioner
Vs.
M/s. Coffeeday Enterprises Ltd. ... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 23.04.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Sankeerth Vittal
For the Respondent : Mrs. Chithra Nirmala

ORDER

1. Heard the learned Counsels for the parties.
2. At the request of the learned Counsel for the Petitioner, list the matter on **29.05.2024.**

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)
Puja

Sd/-
K. BISWAL
MEMBER (JUDICIAL)